

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(11)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/08/2017 AT 10.00 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/234/ (IB)/2017
NAME OF THE PETITIONER(S) : ALLIED MEDIA NETWORK PVT LTD
NAME OF THE RESPONDENT(S) : SANRAA MEDIA LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

B. GIRIDHARA RAO

COUNSEL
FOR PETITIONER



ORDER

Representing counsel for petitioner present and stated that the counsel for petitioner on record could not attend before the Tribunal today due to personal inconvenience. He sought time for making submissions. Time extended at request. Put up on 07.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)